# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

## RAJYA SABHA **UNSTARRED QUESTION NO-3935**

### ANSWERED ON-06/04/2022

#### SCHEME FOR GOOD SAMARITANS

3935. SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- whether there is any scheme to provide cash award to the Good Samaritans helping injured (a) victims in road accidents;
- if so, the manner in which financial assistance is provided to the said scheme; and (b)
- the number of people who have been provided cash award under this scheme so far during (c) the last two years, the details thereof?

#### ANSWER

### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

## (SHRI NITIN JAIRAM GADKARI)

- Ministry of Road Transport & Highways has issued the Scheme Guidelines for grant of Award to the Good Samaritan who has saved life of a victim of an accident involving a motor vehicle by administering immediate assistance and rushing the seriously injured to Hospital/Trauma Care Centre within the Golden Hour of the accident to provide medical treatment. The Scheme is effective w.e.f 15th October, 2021. The procedure including manner of providing financial assistance has been detailed in the Scheme Guidelines and the same is available in this Ministry's website - https://morth.nic.in/schemes-projects.
- The implementation of the Scheme comes under the purview of the States/UTs. As on date, Ministry doesn't have information about number of people who have been provided cash award under this Scheme.

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